GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO. 2498 TO BE ANSWERED ON 3RD AUGUST, 2021

FOOD GRAIN UNDER TPDS

2498. DR. ALOK KUMAR SUMAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government makes allocation of food grains to the States under Targeted Public Distribution system in terms of National Food Security, if so, details thereof;
- (b) whether the people across the country have lost their livelihood due to heavy rain and suffering from scarcity of food, if so, details thereof;
- (c) whether the Government is providing food/ houses to the flood affected poor people under National Food Security Act, if so, details thereof; and
- (d) whether the Government has taken initiatives to rehabilitate the flood affected people of the country those who have taken shelter on national highways, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) & (b): Department of Food & Public Distribution makes allocation of foodgrains(wheat and rice) to the States/UTs under Targeted Public Distribution System (TPDS) in terms of National Food Security Act(NFSA), 2013. Under the Act eligible households, which comprise of Antyodaya Anna Yojana (AAY) households and priority households, are entitled to receive foodgrains @ Rs 1/2/3 per kg for nutri-cereals/wheat/rice respectively. NFSA is operated under the joint responsibility of the Central and the State/UT Govt. Central Govt is responsible for allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries rest with the concerned State/UT Govt. The details of allocation of foodgrains under TPDS during the last year and current year is at Annexure-I.

(c) & (d): In addition to NFSA, this Department also makes additional allocation of foodgrains for natural calamities based on the request of State/UT Govt. As per extant norms, in case of natural calamities, the allocation of foodgrains for 3 months of demand can be made to the States/UTs on the basis of the request received so that the relief measures are not affected. However, for the demands beyond 3 months the proposal must be recommended by Ministry of Agriculture & Farmers Welfare (in case of drought) and Ministry of Home Affairs [in case of natural calamities (other than drought) & law and order situations]. The details of allocation of foodgrains made for floods relief in States/UTs during the past three years is at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (a) $\,\&\,$ (b) OF UNSTARRED QUESTION No. 2498 FOR ANSWER ON 03.08.2021 IN THE LOK SABHA

Allocation and Offtake of Foodgrains (RICE & WHEAT) from year 2020-21 to 2021-22 under TPDS/NFSA

(in thousand tonnes)

		2020-21		(in thousand tonnes)	
SL.NO	STATES/UTs	2020-21		2021-22(upto June,2021)	
		Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	1871.844	2147.362	423.433	363.540
2	Arunanchal Pradesh	88.992	87.223	22.249	21.846
3	Assam	1694.324	1553.353	423.379	421.619
4	Bihar	5524.330	5183.855	1381.775	1181.805
5	Chhatisgarh	1384.056	1375.292	346.014	342.293
6	Delhi	450.690	449.472	112.171	77.032
7	Goa	58.173	56.000	14.761	15.672
8	Gujarat	2178.396	2011.139	542.913	414.385
9	Haryana	795.000	619.657	198.750	155.953
10	Himachal Pradesh	508.020	507.422	127.005	125.902
11	Jharkhand	1739.514	1760.584	434.878	323.820
12	Karnataka	2608.801	2370.616	652.209	366.564
13	Kerala	1395.973	1395.549	356.262	329.515
14	Madhya Pradesh	3443.277	3184.182	755.171	925.883
15	Maharashtra	4605.191	3988.186	1151.298	889.101
16	Manipur	162.598	158.866	31.832	31.436
17	Meghalaya	176.298	174.696	44.075	43.668
18	Mizoram	65.758	64.663	16.439	16.660
19	Nagaland	138.058	138.162	34.514	30.701
20	Odisha	2224.920	2078.529	560.898	690.679
21	Punjab	870.120	466.193	217.530	29.272
22	Rajasthan	2788.073	2752.219	692.646	639.988
23	Sikkim	44.324	41.709	11.081	10.313
24	Tamil Nadu	3677.752	3535.626	919.438	686.353
25	Telangana	1338.000	1253.716	307.873	301.401
26	Tripura	271.192	243.011	67.808	55.658
27	Uttrakhand	502.999	515.699	125.750	107.787
28	Uttar Pradesh	9436.967	9003.628	2428.526	1564.500
29	West Bengal	3970.620	3941.558	992.655	971.611
30	A&N Islands	29.558	16.919	7.389	6.699
31	Chandigarh	0.000	0.000	0.000	0.000
32	D&N Haveli	0.000	0.000		
33	Damen& DIU	15.892	14.573	3.972	3.515
34	Jammu & Kashmir	734.654	695.986	183.663	149.455
35	Ladakh	16.427	15.040	4.107	4.468
36	Lakshadweep	4.620	3.492	1.155	1.718
37	Puducherry	0.000	0.000	0.000	0.000
31	Total	54815.412	51804.174	13593.621	11300.809

Offtake Source: FCI

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF UNSTARRED QUESTION No. 2498 FOR ANSWER ON 03.08.2021 IN THE LOK SABHA

Additional allocation of foodgrains (in MTs) made by GOI for flood relief during last three years:

2017-18

States	Rice	Wheat	Total	
Assam	10000	0	10000	
Bihar	27523	0	27523	
Manipur	14000	6000	20000	
Nagaland	2571	0	2571	

2018-19

States	Rice	Wheat	Total	
Assam	15000	0	15000	
Kerala	89540	0	89540	
Maharashtra	100	50	150	
Manipur	2000	0	2000	

2019-20

States	Rice	Wheat	Total
Assam	15000	0	15000
Maharashtra	8081	8081	16161
